

**PATNA HIGH COURT, PATNA
NOTIFICATION**

Dated: the 4th September, 2025

No. 2551 A The following Officers named in column no. 2 of the table given below are hereby transferred and posted as Principal District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :-

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1	2	3	4
1.	Sri Purushottam Mishra, Director, Bihar Judicial Academy, Patna.	Bhojpur at Ara	Vice Sri Bharat Bhushan Bhasin, who has been recommended to be transferred & posted on deputation as Director, Bihar Judicial Academy, Patna.
2.	Ms. Shilpee Soniraj, Member Secretary, Bihar State Legal Services Authority	Nawada	Vice Sri Ashutosh Kumar Jha, who has been transferred and posted as Principal District and Sessions Judge, Saharsa.
3.	Sri Prajesh Kumar, Registrar (Vigilance), Patna High Court, Patna	West Champaran at Bettiah	Vice Sri Anand Nandan Singh, who has been transferred and posted as Registrar (IT)-Cum-CPC, Patna High Court, Patna.
4.	Sri Ashutosh Kumar Jha, Principal District and Sessions Judge, Nawada	Saharsa	Vice Sri Gopal Ji, who superannuated on 31.08.2025.
5.	Sri Abhishek Kumar Das, Registrar (Appointment), Patna High Court, Patna	East Champaran at Motihari	Vice Sri Devraj Tripathi, who is going to superannuate on 30.09.2025.

By order of the High Court,

Sd/- P.K. Malik

Registrar General

73779-73806
Memo No..... /XIX-01-2025/ A.D.(Appointment), Patna, the 4th Sept., 2025

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, finance Department, Govt. of Bihar, Patna / Principal District and Sessions Judge, Bhojpur at Ara / Nawada / West Champaran at Bettiah / Saharsa / East Champaran at Motihari / Sri Purushottam Mishra, Director, Bihar Judicial Academy, Patna / Ms Shilpee Soniraj, Member Secretary, Bihar State Legal Service Authority, Patna/ Sri Prajesh Kumar, Registrar (Vigilance), Patna High Court, Patna / Sri Ashutosh Kumar Jha, Principal District and Sessions Judge, Nawada / Sri Abhishek Kumar Das, Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna/Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg Patna / Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / S.O., Monitoring Cell II, Patna High Court, Patna / S.O., A.D. Misc. Section, Patna High Court, Patna / S.O., Vigilance Cell, Patna High Court, Patna / S.O., Legal Cell, Patna High Court, Patna / S.O., Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

Court's earlier Notification No. 2352 dated 14th August, 2025 with regard to transfer of the Officer named at Sl. No. 2 is recalled.

The officer named at Sl. No. 1 is directed to make over charge of his present assignment in consultation with Sri Bharat Bhushan Bhasin, in order to join his new assignment at Bhojpur at Ara.

The officer named at serial no. 3 is directed to make over charge of his present assignment in consultation with Sri Anand Nandan Singh and after obtaining the necessary permission of Hon'ble the Acting Chief Justice, Patna High Court, Patna, join his new assignment.

The officer named at serial no. 4 is directed to make over charge at his present place of posting immediately so as to join his new assignment soon thereafter.

The Officer named at Sl. No. 5 is directed to make over charge of his present assignment in such a way so as to join immediately after superannuation of Sri Devraj Tripathi, the present Principal District and Sessions Judge, East Champaran at Motihari, which is due on 30.09.2025.

By order of the High Court,

Registrar General